

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 20/RP/2023

Subject: Petition for review of the order dated 17.4.2023 in Petition No. 698/GT/2020 (Truing-up of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the 2014-19 tariff period).

Petitioner : GRIDCO Limited

Respondents : NTPC and 16 others

Date of Hearing : **8.11.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present: Shri Rajkumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Ms. Nehal Jain, Advocate, NTPC
Mr. Aditya Vardhan Sharma, Advocate, NTPC
Mr. Anant Singh Ubeja, Advocate, NTPC
Mr. Kunal Veer Chopra, Advocate, NTPC
Mr. Nitin Kala, Advocate, TPDDL
Mr. Kunal Singh, Advocate, TPDDL
Mr. Tanmay Jain, Advocate, TPDDL

Record of Proceedings

At the outset, the learned counsel appearing for the Respondent NTPC requested for adjournment on the ground of personal difficulty of the arguing counsel. This request was not opposed by the learned counsel for the Review Petitioner. Accordingly, the matter was adjourned.

2. The Review Petition will be listed for hearing on **29.11.2023**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

